

**GOVERNMENT OF INDIA
CHEMICALS AND FERTILIZERS
LOK SABHA**

UNSTARRED QUESTION NO:990
ANSWERED ON:07.12.2004
PATENT HOLDER MNCs IN INDIA
Yadav Shri Ramakant

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

e :

- (a) whether patent holder multi-national companies are venturing into Indian market following the restrictions imposed on the use of fatal drugs in America and the European countries;
- (b) if so, the details thereof; and
- (c) the names of the drug companies selling the fatal drugs in the country ?

Answer

THE MINISTER OF CHEMICALS AND FERTILIZERS & MINISTER OF STEEL (SHRI RAM VILAS PASWAN)

(a) to (c): The Indian Patents Act, 1970 contains provisions that effectively balances and calibrates intellectual property protection with public health, national security and public interest concerns. The prevention of illegal manufacture of banned drugs is ensured through various Acts such as The Narcotics Drugs and Psychotropic Substance Act 1986 and Drugs and Cosmetics Act, 1940.